

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(5)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/197/2016
NAME OF THE PETITIONER(S) : East India Investment Holding Pte. Ltd & another
NAME OF THE RESPONDENT(S) : M/s Mamallapuram Development Private Limited & 8 others
UNDER SECTION : 397/398 of CA 1956 and 58/59 of CA 2013

S.No.	Name (in Capital)	Represented by	Signature
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1)	K RAMASAMY G.V. MOHAN KOMAR	Counsel for Respondent	G.V. Mohan
2)	S. Anand for for M/s & Associates	Counsel for Petitioner	
3)	Kannan P.T. for M/s P.K. Rajagopal	Counsel for Respondent No. 7.	
4)	G. Sri Visnu	Counsel for R ₁	
5)	Indhumathy P	Counsel for Respondent 5-6	

ORDER

Counsel for the Petitioner present. Counsel for R1 present. Counsel for R2 present. Counsel for R3 to R6 present. Counsel for R7 also present. Matter is posted for arguments. Put up on 10.10.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk